

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.12.2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/558/2019
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE TRANSFEROR : T.V.SUBRAMANIAN
(EMMANUEL ENGINEERING PVT LTD)
NAME OF THE TRANSFERRE : FLEXTRONICS
UNDER SECTION : SEC 35(N) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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Srinath Sridevan
Abhishek.P

Counsel for Respondent



ORDER

Due to paucity of time, post this matter for hearing on 20.01.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)